

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:907

ANSWERED ON:29.11.2005

ATROCITIES ON DALITS

Kushwaha Shri Narendra Kumar; Munshiram Shri ; Patle Shri Shishupal Natthu; Rawat Shri Ashok Kumar; Shiwankar Shri Maha Deo Rao

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of attack/atrocities on Dalits have increased rapidly in the country;
- (b) if so, the details thereof during each of the last three years, State-wise;
- (c) whether the Government has received reports from such States in respect of the said incidents;
- (d) if so, the action taken by the Government against the persons found guilty therefor; and
- (e) the steps taken by the Government so far to provide safety and security to the Dalits?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

(a), (b) & (c): On the basis of information provided by State Crime Records Bureaux, the National Crime Records Bureau (NCRB) compiles on yearly basis, the statistics regarding crimes against Scheduled Castes and Scheduled Tribes. As per the statistics compiled for the years 2002, 2003 and 2004, the number of reported cases of crime against Scheduled Castes were 33507, 26252 and 25914 respectively. Likewise, the number of reported cases of crime against Scheduled Tribes during 2002, 2003 and 2004 were 6774, 5889 and 5534 respectively. Statements indicating crimes committed against Scheduled Castes and Scheduled Tribes during the year 2002 to 2004 and % variation in 2004 over 2003 are placed at Annexure I and II respectively.

(d) and (e): Under the 7th Schedule of the Constitution of India, the 'Police' the 'Police' and 'Public Order' are State subjects and as such, it is the responsibility of the State Governments to effectively implement the SCs & STs (Prevention of Atrocities) Act, 1989 in order to take deterrent action against the persons found guilty, prevent such crimes and provide safety and security to the weaker sections. The Union Government has issued a number of advisories to all the State Governments and UT Administrations to strictly implement the provisions of the said Act.

Annexure-I

STATEMENT MENTIONED IN REPLY TO PART (A) TO (C) OF LOK SABHA U.S.Q. NO. 907 FOR 29.11.2005 REGARDING ATROCITIES ON DALITS

INCIDENCE OF CRIMES COMMITTED AGAINST SCHEDULED TRIBES DURING 2000 TO 2004 AND % VARIATION IN 2004 OVER 2000 & 2003.

Sl.No.	STATE/UT	INCIDENCE			% VARIATION
		IN 2004 OVER 2003			
		2002	2003	2004	
1.	ANDHRA PRADESH	3385	3559	3255	-8.5
2.	ARUNACHAL PRADESH	0	0	0	-
3.	ASSAM	47	67	20	-70.1
4.	BIHAR	1579	1747	1667	-4.6
5.	CHHATTISGARH	443	709	698	-1.6
6.	GOA	2	2	0	-100.0
7.	GUJARAT	1370	1165	1309	12.4
8.	HARYANA	243	195	217	11.3
9.	HIMACHAL PRADESH	97	107	89	-16.8
10.	JAMMU & KASHMIR	13	5	4	-20.0
11.	JHARKHAND	125	76	126	65.8
12.	KAARNATAKA	1787	1844	1643	-10.9
13.	KERALA	524	439	438	-0.2
14.	MADHYA PRADESH	7217	5507	4699	-14.7
15.	MAHARASHTRA	634	697	715	2.6
16.	MANIPUR	0	0	0	
17.	MEGHALAYA	0	0	0	
18.	MIZORAM	1	0	0	
19.	NAGALAND	17	27	0	-100.0

20. ORISSA	1195	1157	1398	20.8
21. PUNJAB	131	127	134	5.5
22. RAJASTHAN	4535	4329	4360	0.7
23. SIKKIM	1	7	16	128.6
24. TAMIL NADU	2097	1495	1156	-22.7
25. TRIPURA	0	0	1	-
26. UTTAR PRADESH	7927	2821	3785	34.2
27. UTTARANCHAL	99	129	137	6.2
28. WEST BENGAL	4	5	14	180.0
TOTAL (STATES)	33473	26216	25881	-1.3
29. A & N ISLANDS	0	0	0	
30. CHANDIGARH	0	1	0	-100.0
31. D & N HAVELI	0	0	0	
32. DAMAN & DIU	0	0	0	
33. DELHI	16	13	10	-23.1
34. LAAKSHADWEEP	0	0	0	
35. PONDICHERRY	18	22	23	4.5
TOTAL	34	36	33	-8.3
TOTAL (ALL-INDIA)	33507	26252	25914	-1.3

Note: Figures of Bihar are based on Monthly Crime Statistics due to non-availability of Crime in India-04 date NA: Data not available.

Annexure-II

STATEMENT MENTIONED IN REPLY TO PART (A) TO (C) OF LOK SABHA U.S.Q. NO. 907 FOR 29.11.2005 REGARDING ATROCITIES ON DALITS INCIDENCE OF CRIMES COMMITTED AGAINST SCHEDULED TRIBES DURING 2000 TO 2004 AND % VARIATION IN 2004 OVER 2000 & 2003.

Sl. No.	STATE/UT	INCIDENCE			% VEROAAATION IN 2004 OVER 2003
		2002	2003	2004	
1.	ANDHRA PRADESH	525	571	566	-0.9
2.	ARUNACHAL PRADESH	87	66	75	13.6
3.	ASSAM	39	20	12	-40.0
4.	BIHAR	29	52	43	-17.3
5.	CHHATTISGARH	508	774	676	-12.7
6.	GOA	0	0	0	
7.	GUJARAT	340	241	241	0.0
8.	HARYANA	5	0	0	-
9.	HIMACHAL PRADESH	3	12	11	-8.3
10.	JAMMU & KASHMIR	6	1	1	0.0
11.	JHARKHAND	124	108	123	13.9
12.	KAARNATAKA	240	167	173	3.6
13.	KERALA	102	65	82	26.2
14.	MADHYA PRADESH	2504	1779	1667	-6.3
15.	MAHARASHTRA	271	217	231	6.5
16.	MANIPUR	0	4	0	-100.0
17.	MEGHALAYA	2	0	0	-
18.	MIZORAM	40	0	0	-
19.	NAGALAND	371	263	0	-100.0
20.	ORISSA	480	484	519	7.2
21.	PUNJAB	0	0	0	
22.	RAJASTHAN	930	912	1031	13.0
23.	SIKKIM	10	6	32	433.3
24.	TAMIL NADU	77	67	27	-59.7
25.	TRIPURA	0	0	0	
26.	UTTAR PRADESH	61	47	5	-89.4
27.	UTTARANCHAL	3	5	3	-40.0
28.	WEST BENGAL	12	3	9	200.0
TOTAL (STATES)	6769	5864	5527	-5.7	
29.	A & N ISLANDS	1	1	1	0.0
30.	CHANDIGARH	0	0	0	-
31.	D & N HAVELI	3	23	4	-82.6
32.	DAMAN & DIU	0	1	1	0.0
33.	DELHI	0	0	1	-
34.	LAAKSHADWEEP	1	0	0	-
35.	PONDICHERRY	0	0	0	-
TOTAL	5	25	7	-72.0	
TOTAL (ALL-INDIA)	6774	5889	5534	-6.0	

Note: Figures of Bihar are based on Monthly Crime Statistics due to non-availability of Crime in India-04 data